

Declaration of Assets and Liabilities

Year 2020

I, **PRABHAKAR KUMAR PANKAJ**, son of **SRI AJAY KUMAR SINHA**, aged **39** years, belonging to **BIHAR VIDHAN SABHA SECRETARIAT** service and presently working as **PRINCIPAL PRIVATE SECRETARY** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. no.	Description	self	spouse Name (s) SMT. ANAMIKA SINHA	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Cash	Rs. 45,000	Rs. 25,000	XX	XX	XX
(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies	SBI Rs. 2,54,180 PPF IN SBI- Rs. 60,000	ICICI Rs. 89,932	XX	XX	XX
(iii)	Bonds, Debentures and Shares in Companies	XX	XX	XX	XX	XX
(iv)	Other financial Institutions, Nss, postal savings, LIC policies, etc	(1) P.L.I. PREMIUM- Rs. 2530 P.M. (2) B.A.L.I. POLICY PREMIUM- Rs.19,839 (3) S.B.I.L.I. POLICY PREMIUM- Rs.76,033 (4) N.P.S.- RS. 50,000	XX	S.S.Y. IN SBI Rs. 75,210	XX	XX
(v)	Motor vechiles (details of make, etc.)	TWO WHEELER HERO HONDA PASSION PRO 2010	XX	XX	XX	XX
(vi)	Jewellery (give details of weight and value)	XX	XX	XX	XX	XX
(vii)	Other assets, such as values of claims/ interests	LAPTOP HP	XX	XX	XX	XX

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: properties on joint ownership indicating the extent of joint ownership will also have to be indicated]

sr. No.	Description	self	spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultural Land -Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	XX	XX	XX	XX	XX
(ii)	Non- Agricultural Land - Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	XX	XX	XX	XX	XX
(iii)	Buildings (Commercial and residential) -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	XX	XX	XX	XX	XX
(iv)	Houses / Apartments, etc. - -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	XX	XX	XX	XX	XX
(v)	Others (such as interest in property)	XX	XX	XX	XX	XX

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :-

(Note: please give separate details for each item)

sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on.....
(a)	(i) Loans from Banks	(1) SBI , PATNA SECRETARIAT	Rs. 9,44,900 (31.01.2021)
		(2) SBI , BIHAR VIDHAN MANDAL	Rs. 1,59,580 (31.01.2021)
	(ii) Loans from financial institutions	XX	XX
	(iii) Government Dues:	XX	XX
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	XX	XX
	(c) dues to departments dealing with supply of electricity	XX	XX
	(d) dues to departments dealing with telephones	XX	XX

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	(e) dues to departments dealing with government transport (including aircraft and helicopters)	XX	XX
	(f) Other dues, if any	XX	XX
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 1,08,516 ASSESSMENT YEAR 2020-2021 WHICH INCOME TAX RETURN FILED PAN NUMBER- AMYPP8891Q	XX
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed]	XX	XX
	(iii) Sales Tax [Only in case of proprietary business]	XX	XX
	(iv) property Tax	XX	XX

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1205

Gender :-

M (M/F)

Date of Birth :-

2 9 1 2 1 9 8 1 (DD/MM/YYYY)

Class/Group :-

A (A/B/C)

Cadre :-

BIHAR VIDHAN SABHA SECRETARIAT

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....

प्रभाकर कुमर पंकज

Name of Employee **PRABHAKAR KUMAR PANKAJ**Place **PATNA**Designation **PRINCIPAL PRIVATE SECRETARY**

Date...10-02-2021

Department **BIHAR VIDHAN SABHA SECRETARIAT**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.